

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
O.A. NO. 9 of 2022

IN THE MATTER OF:

Pisati Indira Reddy,
Ranga Reddy District,
Telangana and Another.

...Applicant(s)

-vs-

Union of India,
Rep by its Secretary,
MoEF& CC, New Delhi and Ors.

...Respondent(s)

REPORT FILED ON BEHALF OF MINES AND GEOLOGY R-3

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Place: Chennai

Date: 17.07.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 3RD Respondent

Report of the Asst. Director of Mines & Geology,
Rangareddy District

1. It is respectfully submitted that there are (23) quarry leases are existing in Sy.No.268 Chinnaraviryala Village, Abdullapurmet Mandal, Rangareddy District. The details of quarry leases are as follows:

| S. No | Lessee Name & Lessee ID | Extent (Ha) | Location of the quarry lease area. | Peirod of lease | Remarks |
|-------|--|-------------|--|----------------------|--|
| 1 | M/s.BNR Stone Crushers, Prop. Sri.B.Nanda Reddy, ID No.1511080041 | 10.08 | Sy.No.268 (26A, 26B, 27A & 27B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 06-05-08 to 05-05-23 | The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO. |
| 2 | M/s.Sri Laxmi Narasimha Metal Industries, ID No.1511080137 | 10.08 | Sy.No.268 (7A,7B, 8A & 8B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 08-05-08 to 07-05-23 | |
| 3 | M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511080072 | 20.15 | Sy.No.268 (13 14 15 & 16), Chinnaraviryala Vg., Abdullapurmet Mdl., | 18-04-08 to 17-04-23 | |
| 4 | M/s.Padmavathi Metal Industries, ID No.1511080114 | 5.04 | Sy.No.268 (31A & 31B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 09-05-08 to 08-05-23 | |
| 5 | M/s.Telangana Rock Sand Pvt. Ltd, ID No.1511080071 | 20.15 | Sy.No.268 (18 to 21), Chinnaraviryala Vg., Abdullapurmet Mdl., | 18-04-08 to 17-04-23 | |
| 6 | M/s.Anantha Sai Industries Pvt. Ltd, Sri.G. Chandrashekar, Mg.Director, ID No.1511080067 | 5.04 | Sy.No.268 (11A & 11B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 05-05-08 to 04-05-23 | |
| 7 | M/s.Shona Engineers, ID No.1511080116 | 5.04 | Sy.No.268 (25A & 25B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 26-07-08 to 25-07-23 | |
| 8 | M/s.Vasavi Stone Crusher, ID No.1511080004 | 5.04 | Sy.No.268 (17A & 17B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 11-04-08 to 10-04-23 | |
| 9 | M/s.Sai Rohit Metal Industries, ID No.1511140038 | 15.12 | Sy.No.268 (33 to 35), Chinnaraviryala Vg., Abdullapurmet Mdl., | 10-04-08 to 09-04-23 | |
| 10 | Sri R. Jagadish Kumar, ID No.1511080040 | 5.04 | Sy.No.268 (A3 & B3), Chinnaraviryala Vg., Abdullapurmet Mdl., | 01-05-08 to 30-04-23 | |
| 11 | Sri.G.Malakondaiah, ID No.1511140006 | 15.12 | Sy.No.268 (A4, A5 & 36), Chinnaraviryala Vg., Abdullapurmet Mdl., | 01-05-08 to 30-04-23 | |
| 12 | M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511140037 | 10.08 | Sy.No.268 (23 & 24), Chinnaraviryala Vg., Abdullapurmet Mdl., | 09-05-08 to 08-05-23 | |
| 13 | M/s.KRC Infra Projects, Partner Sri.J.Maheshwar, ID No.1511140005 | 5.04 | Sy.No.268 (10A, 10B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 08-05-08 to 07-05-23 | |
| 14 | M/s.Rock Crushing India Pvt. Ltd ID No.1511080069 | 30.23 | Sy.No.268 (1A, 1B, 2A, 2B 3A, 3B, 4A, 4B, 5A, 5B, 6A & 6B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 02-05-08 to 01-05-23 | |
| 15 | M/s.Sai Baba Metal Industries, ID No.1511080136 | 5.04 | Sy.No.268 (30A, 30B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 08-05-08 to 07-05-23 | |

| | | | | | |
|----|---|-------|---|----------------------|--|
| 16 | M/s.Rock Crushing India Pvt. Ltd, Mg. Director Sri.G.Chandrashekar, ID No.1511080123 | 10.08 | Sy.No.268 (28A, 28B, 29A & 29B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 08-05-08 to 07-05-23 | The Leases are expired and non working. Filed renewal applications, pending for want of EC; CFE & CFO. |
| 17 | M/s.GMR Stone Crusher, Prop.Sri.G.Ram Mohan Rao, S/o.Venkataiah, ID No.1511110002 | 10.08 | Sy.No.268 (A1,A2,B1 & B2), Chinnaraviryala Vg., Abdullapurmet Mdl., | 01-05-08 to 30-04-23 | |
| 18 | M/s.Superfine Sand (Hyd) Ltd, Sri.G.Malakondaiah, Mg. Director, ID No.1511080131 | 5.04 | Sy.No.268 (22A & 22B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 07-05-08 to 06-05-23 | |
| 19 | M/s.Sri Thirumala Stone Sand Metal Industry, Prop.Smt.B.Prabhavathi, ID No.1511080115 | 5.04 | Sy.No.268 (32A & 32B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 17-06-08 to 16-06-23 | |
| 20 | M/s.V.K.A Constructions, ID No.1511120008 | 5.04 | Sy.No.268 (12A, 12B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 18-04-08 to 17-04-23 | |
| 21 | Sri.B.Manish Reddy, ID No.3011220071 | 1.62 | Sy.No.268 (9B), Chinnaraviryala Vg., Abdullapurmet Mdl., | 12-09-22 to 01-06-33 | The Leases are inforce and working. |
| 22 | M/s.KRC Infra Projects, rep.by Smt.K.Swathi, ID No.3011180034 | 3.34 | Sy.No.268 (9A), Chinnaraviryala Vg., Abdullapurmet Mdl., | 02-06-18 to 01-06-33 | |
| 23 | Sri.K.Krishna Reddy, ID No.1511150043 | 10.08 | Sy.No.268, Chinnaraviryala Vg., Abdullapurmet Mdl., | 04-02-15 to 03-02-30 | Lease inforce. Non working due to water logged |

2. Out of which, (20) quarry lease holders are filed application for renewal of their quarry leases for a further period of (20) years and the grant of renewal of quarry leases were pending due to non production of Environmental Clearance; CFE & CFO from the concerned Authorities. The said quarry leaseholders have applied for Environmental Clearance and they are in the process of obtaining Environmental clearance (EC) from the SEIAA, Telangana. The remaining (3) quarry leases are inforce i.e., 1) Sri.B.Manish Reddy (S.No.21); 2) M/s.KRC Infra Projects, rep.by Smt.K.Swathi (S.No.22) and 3) Sri.K.Krishna Reddy (S.No.23).

3. Further, the technical staff of this office have inspected the quarry leases on 12-06-2025 and 13-06-2025 and reported the quarry leases which are pending under renewal are non working. The quarry leases held by Sri.B.Manish Reddy (S.No.21) and M/s.KRC Infra Projects (S.No.22) are working and the other quarry lease held by Sri.K.Krishna Reddy (S.No.23) is non working due to water logged. The photographs are herewith enclosed for kind reference.

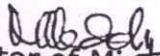
4. Pertaining to the quarry lease held by M/s.Telangana Mineral Development Corporation Ltd, the quarry lease period was expired on 13-11-2023. M/s.TMDC Ltd have not filed any application for renewal of their quarry lease. Hence, the said quarry lease area is under non working.

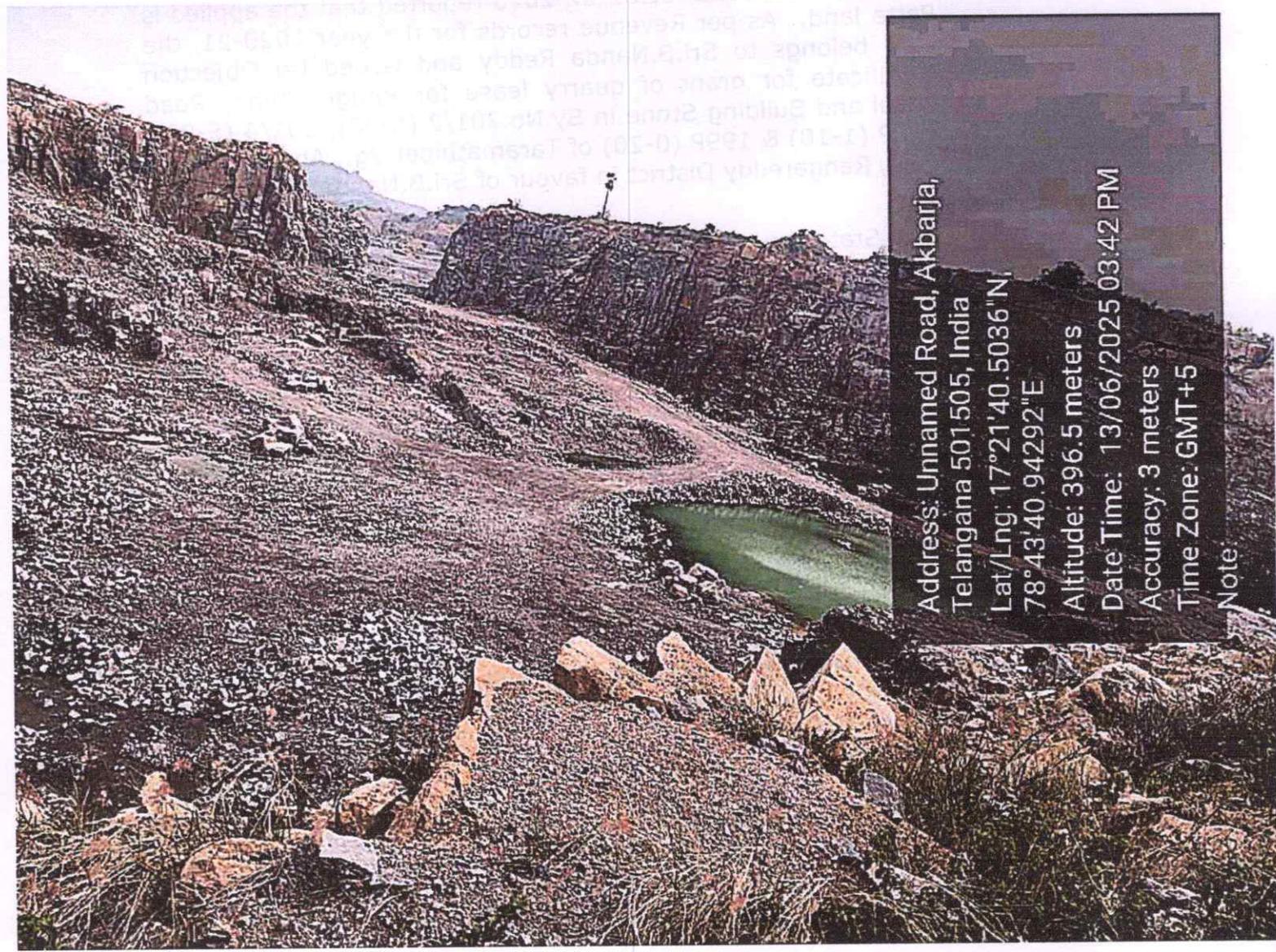
5. It is further submitted that apart from the above leases, Sri.B.Nanda Reddy is holding a quarry lease for Rough Stone; Road Metal; in Sy.No.201/2, 201/4, 202P & 199P of Taramathipet Vg., Abdullapurmet Mdl., Rangareddy District. The said quarry lease area is under working. Pertaining to the quarry lease; the following permissions are obtained from the concerned Departments.

- (i) The Tahsildar, Abdullapurmet Mandal, Rangareddy District vide Lr.No.C/2808/2022, dt:07-02-2023 reported that the applied is Patta land. As per Revenue records for the year 2020-21, the land belongs to Sri.B.Nanda Reddy and issued No Objection Certificate for grant of quarry lease for Rough Stone; Road Metal and Building Stone in Sy.No.201/2 (5-00), 201/4 (5-00), 202P (1-10) & 199P (0-20) of Taramathipet Vg., Abdullapurmet Mdl., Rangareddy District in favour of Sri.B.Nanda Reddy.
- (ii) The State Level Environmental Impact Assessment Authority (SEIAA) vide No.SIA/TG/MIN/420992/2023, dt:15-06-2023 issued Environmental Clearance pertaining to the quarry lease application of Sri.B.Nanda Reddy.
- (iii) The Telangana State Pollution Control Board vide Order No.1558-RR-I/TSPCB/ZO-HYD/CFE/2023-292, dt:28-06-2023 issued Consent of Establishment (CFE) pertaining to the quarry lease application of Sri.B.Nanda Reddy.
- (iv) The Telangana State Pollution Control Board vide Order No.1558-RR-I/TSPCB/ZOH/CFO/2023-293, dt:28-06-2023 issued Consent of Operation (CFO) pertaining to the quarry lease application of Sri.B.Nanda Reddy.

The leases were granted / renewed only after obtaining the requisite statutory permissions i.e., Environmental Clearance; Consent for Establishment (CFE) and Consent for Operation (CFO) from the concerned Authorities.

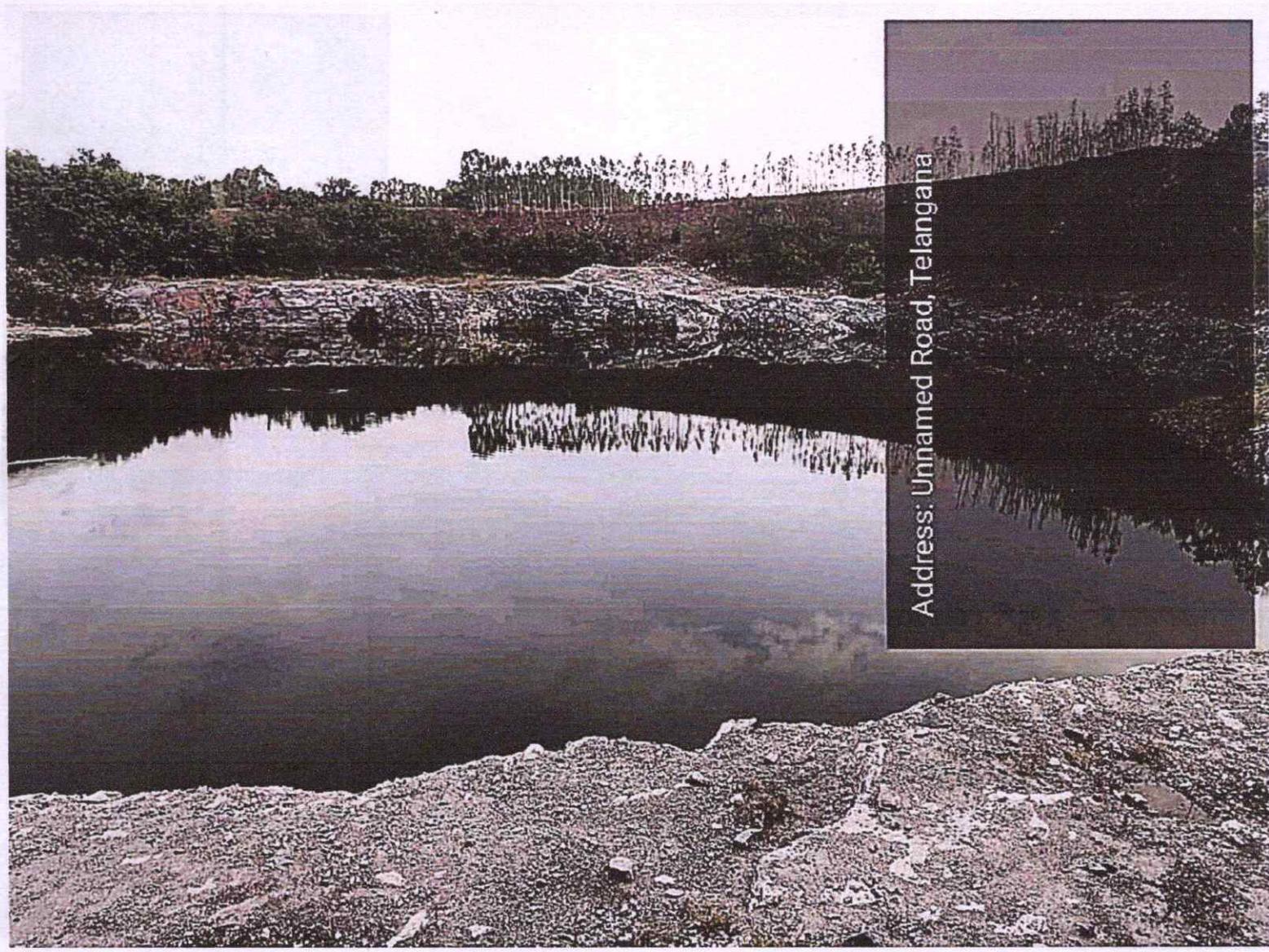
This is submitted for favour of kind information.


Asst. Director of Mines & Geology,
Rangareddy District.



Address: Unnamed Road, Akbarja,
Telangana 501505, India
Lat/Lng: 17°21'40.5036"N,
78°43'40.94292"E
Altitude: 396.5 meters
Date Time: 13/06/2025 03:42 PM
Accuracy: 3 meters
Time Zone: GMT+5

Note



Address: Unnamed Road, Telangana



Address: Unnamed Road, Telangana
501505, India

Lat/Lng: 17°22'50.23164"N,
78°42'44.65044"E

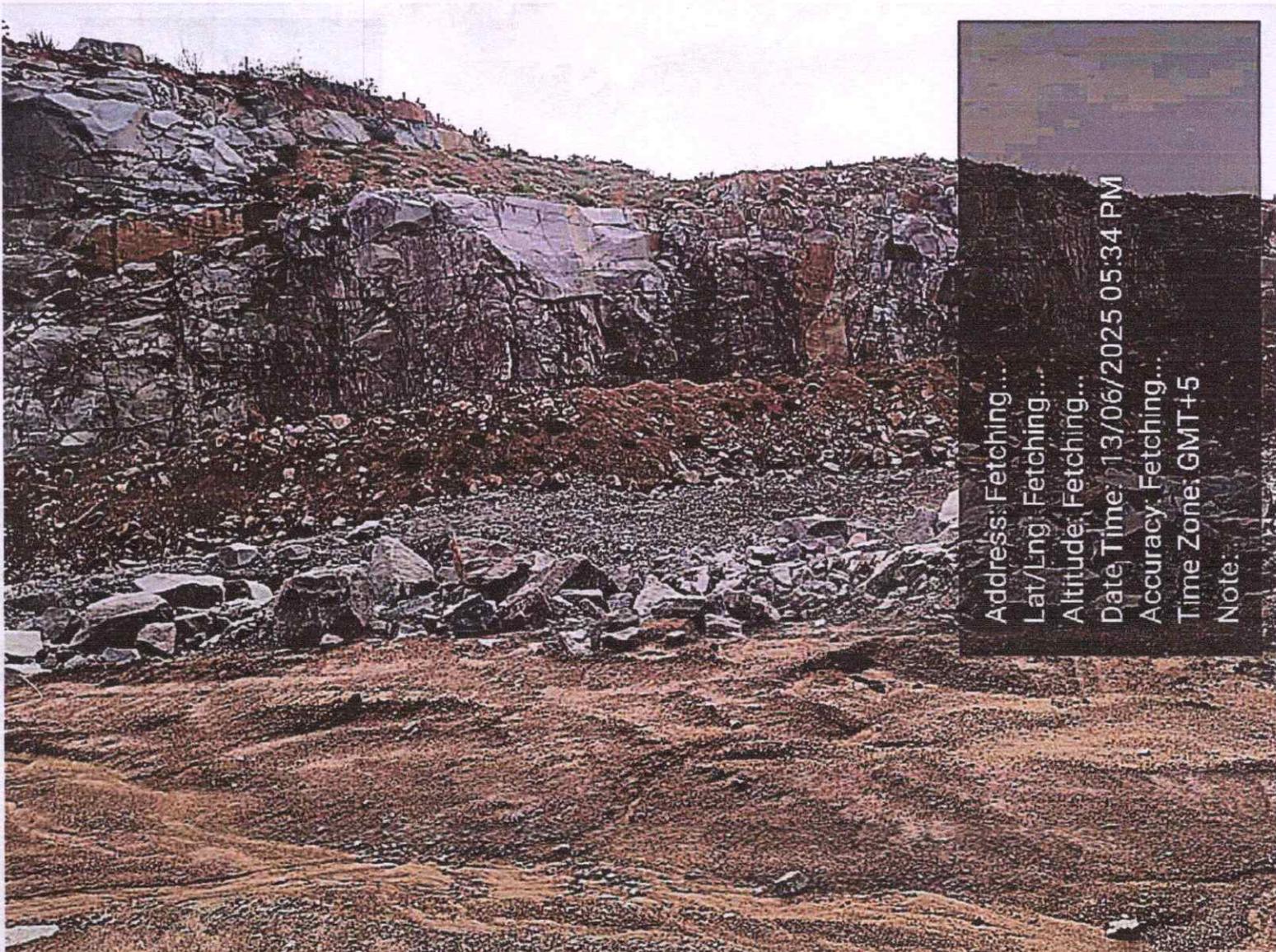
Altitude: 371.4 meters

Date Time: 13/06/2025-04:56 PM

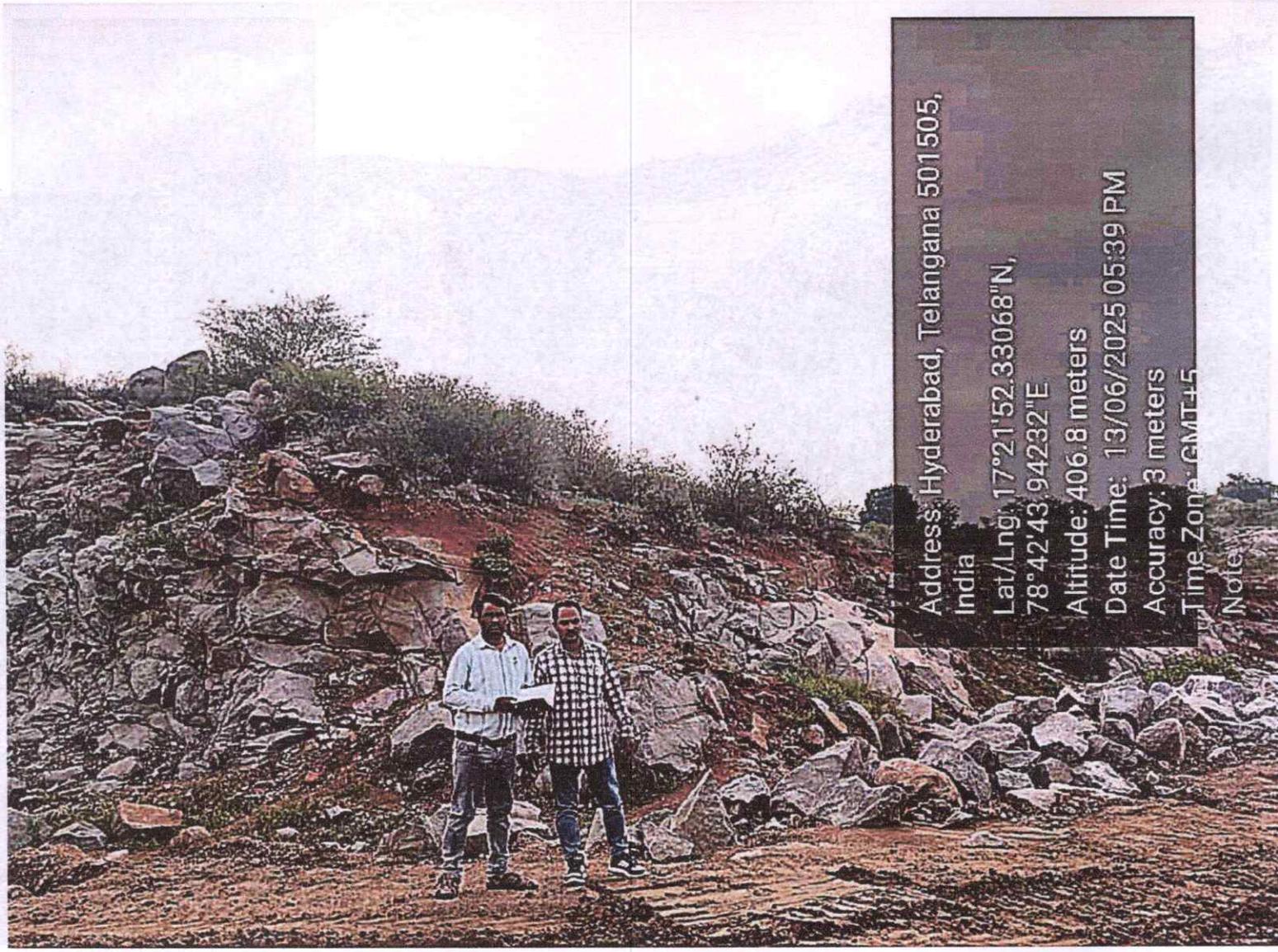
Accuracy: 3 meters

Time Zone: GMT+5

Note:



Address: Fetching...
Lat/Lng: Fetching...
Altitude: Fetching...
Date Time: 13/06/2025 05:34 PM
Accuracy: Fetching...
Time Zone: GMT+5
Note:



Address: Hyderabad, Telangana 501505,
India
Lat/Lng: 17°21'52.33068"N,
78°42'43.94232"E
Altitude: 406.8 meters
Date Time: 13/06/2025 05:39 PM
Accuracy: 3 meters
Time Zone: GMT+5
Note:

Report of the Asst. Director of Mines & Geology, Yadadri-Bhuvanagiri

It is respectfully submitted that 4 no. of quarry leases for Rough Stone & Road Metal are existing in Deshmukhi Village, B.Pochampally Mandal, Yadadri-Bhuvanagiri Dist. The details are given below.

| S.No. | Name of the Quarry Lease | Location | Extent | Lease period | EC | CFE | CFO |
|-------|--|--|--------|--------------------------|--|--|--|
| 1 | M/s. Sai Vikas Stone Crushing Industries | Sy No. 64 & 76 of Deshmukhi (V), B.Pochampally(M) | 4.00 | 09.06.2023 to 08.06.2043 | SIA/TG/MIN/27 9532/2022, dt.23.07.2022 | NLG-1327/PCB/ZO/RCP/CFE/2022-220123919654, Dt.22.08.2022 | TSPCB/ZO/RCP/NLG/1327/CFO/2022-220523919655, DT.22.08.2022 |
| 2 | Sri Guduru Narender Reddy | Sy No.74/A of Deshmukhi (V), B.Pochampally(M) | 3.65 | 09.09.2019 to 08.09.2039 | SEIAA/TS/OL/Y DR-14/2018, Dt.19.03.2018 | NLG-1051/PCB/ZO/RCP/CFE/2018-729, Dt.03.05.2018 | TSPCB/ZO/RCP/NLG/1051/CFO/2018, Dt.03.05.2018 |
| 3 | M/s. Sai Vikas Stone Crushing Industries | Sy No.56, 57, 58 & 64 of Deshmukhi (V), B.Pochampally(M) | 5.65 | 30.08.2019 to 29.08.2039 | SEIAA/TS/OL/Y DR-13/2018-4097,dt.8.03.2018 | NLG-1033/PCB/ZO/RCP/CFE/2018-593, Dt.09.04.2018 | TGPCB/ZO/RCP/NLG/1033/CFO/2024-240525194097, DT.18.07.2024 |
| 4 | M/s. Sri Venkata Shiva Metal Industries | Sy No.56/A and 65/A of Deshmukhi (V), B.Pochampally(M) | 6.52 | 24.07.2023 to 23.07.2043 | SIA/TG/MIN/40 6480/2022, dt.06.03.2023 | NLG-1425/PCB/ZO/RCP/CFE/2023-230124447552, Dt.23.05.2023 | TSPCB/ZO/RCP/NLG/1425/CFO/2023-230524447578, DT.24.05.2023 |

All the above said Quarry Leases are having valid EC, CFO issued by the competent authority.

Further, 5 no. of Stone Crushers are existing in Deshmukhi (V), B.Pochampally(M), Yadadri-Bhuvanagiri. The details are given below.

| S.No. | Industry Name & Location | Location | MDL ID | Period | CFO |
|-------|---|------------------------------|------------|--------------------------|--|
| 1 | M/s. Sai Vikas Stone Crushing Industries, | Deshmukhi (v),Pochampally(M) | M272013026 | 8/6/2023 to 7/6/2028 | 240525073069, dt.07.06.2024 |
| 2 | M/s. Sri Venkata Shiva Metal Industries | Deshmukhi (v),Pochampally(M) | M272014030 | 28/08/2019 to 26/08/2029 | 230524628766, dt.19.10.2023 |
| 3 | JSAR ROCKSAND MINERALS, | Deshmukhi (v),Pochampally(M) | M272020075 | 22/12/2020 to 20/12/2030 | 210522853302, dt.06.03.2021 |
| 4 | SUPERFINE SAND(HYDERABAD)LIMITED Deshmukhi (v), | Deshmukhi (v),Pochampally(M) | M272017029 | 8/10/2022 to 8/9/2027 | TSPCB/ZO/RCP/NLG/261/2018, DT.11.09.2018 |
| 5 | Sri Lakshmi Narsimha Super Sand Industries Pvt Ltd., Deshmukhi (v), | Deshmukhi (v),Pochampally(M) | M272022100 | 25/11/2022 to 24/11/2027 | 230524475745, Dt.26.04.2023 |

It is submitted that all the above Quarry Lease and Stone Crushers are being granted duly obtaining prior EC, CFE/CFO as per norms from the concerned authorities.

This is submitted for favour of information.

(Signature)
Asst. Director of Mines & Geology,
Yadadri-Bhuvanagiri.